

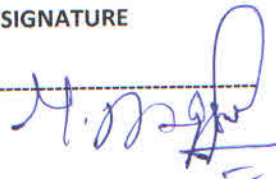
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 IA 18/16 and IA 35/16 in TP 26/16.	Orders on IA 18/16	397-398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	M. NAGARATHU (For) 9448785187	PETITIONER	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. IA No. 18/16 is suo-moto re-opened. It is further heard and further argument. Posted for orders on 27/04/2017.


Member (J)


Member (T)